

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): TIS HAZARI COURTS DELHI

ORDER

Subject: Coverage under Central Civil Services (Pension) Rules, in place of National Pension System, of those Central Government employees who were recruited against the posts/vacancies advertised/notified for recruitment, on or before 22.12.2003.

In terms of Office Memorandum bearing No.57/05/2021-P&PW(B), dated 03.03.2023 issued by the Additional Secretary to Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Pension and Pensioner's Welfare, Lok Nayak Bhawan, New Delhi, I am directed by Ld. Principal District & Sessions Judge (HQs), Delhi vide letter No. 84142/Admn.II/PF-JA&JJA/2023 dated 26.10.2023, the following Officials are hereby switch over to the Pension Scheme under the Central Civil Services (Pension), Rules 1972 (now 2021) in place of National Pension System (NPS), who were selected against the posts/vacancies which were advertised/notified for recruitment/appointment, prior to the date of notification for National Pension System i.e. 22.12.2003 on the basis of one-time option exercised by them with effect from the date of their appointment as Employees of this Establishment, as per Annexure 'A':-

The NPS Accounts of the officials shall be closed w.e.f. 31st December, 2023.

As per DoP&PW O.M. No. 57/05/2021-P&PW(B) dated 03.03.2023, the officials shall be required to subscribe to the General Provident Fund w.e.f. 01.01.2024. The account of corpus in their NPS account will be dealt according to the instructions contained in Para 8(i), 8(ii), 8(iii) of the said Office Memorandum.

(AJAY MEHROL)

Senior Accounts Officer/DDO

O/o Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi.

No. 29178-29230 /Accounts/2023

Dated

27 OCT 2023

Copy for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQ), THC/RADC/North/North-West/West/South-West/South/South-East/New Delhi/East/Shahdara/North-East, Delhi/New Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. The Director (Admn.), Delhi Judicial Academy, Dwarka Courts, New Delhi.
5. The Member Secretary, Central Office, DLSA, RADC, New Delhi.
6. The Officer Incharge, Litigation Branch, Central District, Tis Hazari Courts, Delhi.
7. DDO, Accounts Branch, Central/North/North-West/West/South/South-East/South-West/New Delhi/East/Shahdara/North-East, Delhi/New Delhi for necessary action.
8. The Principal Account Office, A-Block, Vikas Bhawan-1, New Delhi.
9. Deputy Controller of Accounts, PF-I, GPF Cell, Fourth Floor, Vikas Bhawan-II, Upper Bela Road, Civil Lines, Delhi.
10. The concerned Pay & Accounts Offices, Delhi/New Delhi (Through concerned Accounts Branches), Central/North/North-West/West/South/South-East/South-West/New Delhi/East/Shahdara/North-East/Delhi/New Delhi.
11. The Sr. AO (Judl.)/AO(J) Recruitment Cell/Litigation & Vigilance Branches, Tis Hazari Courts, Delhi.
12. PS office of Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
13. Dealing Assistants, Personal Files, Admin-II, Tis Hazari Court, Delhi.
14. Dealing Assistants ACR Cell, Tis Hazari Courts, Delhi.
15. Officials concerned.
16. Website Committee with request to upload the same on website of the District Courts and LAYERS.

Senior Accounts Officer/DDO

O/o Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi.

Annexure-A

Sl. No.	Name of Official	D/W/S/o	Desg.	E.C.	DOJ	Date of Advertisement	Date of Declaration of Result
1.	Rajeev Kumar Sinha	Bhagwat Prasad Sinha	JJA	70010102	09.09.2004	21-27 July,2001	April, 2003
2.	Rajesh Kumar	Surinder Kumar	JJA	78656455	01.04.2004	-do-	-do-

